

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 295 of 2015**

**Dated : 19<sup>th</sup> May, 2016**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**M/s. Manikaran Power Ltd. .... Appellant(s)  
Versus  
Himachal Pradesh Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Hemant Singh,  
Mr. Piyush Singh

Counsel for the Respondent (s) : Mr. Avinas Menon for R-2

**ORDER**

1. This appeal has been filed against the Order, dated 31.8.2015, passed by the Himachal Pradesh Electricity Regulatory Commission & Anr. in Petition No.55 of 2015. Mr. Hemant Singh, learned counsel for the Appellant, Mr. Avinas Menon, learned counsel for the Respondent No. 2, a Generating Company, are present.
2. The Appellant as well as Respondent No.2, have filed a joint application, being IA No.293 of 2016, in this Appeal with the prayer to dispose of the Appeal in terms of the '**Settlement Agreement**', dated 17.5.2016, executed between the Appellant and the Respondent No.2, which has in original been filed along with this Application.
3. The separate affidavits of the Appellant and the Respondent No.2, have been filed in support of this application, seeking disposal of the appeal in terms of the '**Settlement Agreement**', dated 17.5.2016, expressing that the said Agreement has

**Contd...P/2**

:2:

been signed and executed by the parties without any coercion, fraud, undue influence etc. and the same is out of their free will of the parties.

4. After hearing both the parties and going through the said Application and Affidavits and the party's '*Settlement Agreement*', dated 17.5.2016, this *Appeal*, being Appeal No.295 of 2016, is '*disposed of*' in terms of the '*Settlement Agreement*', dated 17.5.2016, executed between the Appellant and the Respondent No.2, without any cost.

**( T. Munikrishnaiah )**  
**Technical Member**

**(Justice Surendra Kumar)**  
**Judicial Member**

vt/kt